## National Company Law Tribunal

## Allahabad Bench

CPNO. 81/ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Nithyananda Media Put Ltd VIS Vayun Media
Put Ltd x 0915.
SECTION OF THE COMPANIES ACT/1 & B CODE: 241/244 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Udar Charle Petition Come Petition

2.

## CP No. 81/ALD/2017

Sh. Udai Chandani, advocate for the petitioner. Amended copy of the Company petition has now been filed in the present matter.

Since, Respondents are ex-parte, as they did not turn up, despite sufficient opportunity given and notices issued. Therefore, the case is fixed for the final argument.

Meanwhile, the petitioner counsel is at liberty to file written submission.

The matter be listed on 25th January, 2018.

Date: 10/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)